

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KURUKSHETRA.

EMPLOYMENT NOTICE

Applications are invited for fifteen (15) posts of Sweepers on contract basis at the rates fixed by Deputy Commissioner, Kurukshetra from time to time till 28.02.2019 for the work of cleanliness of additional block of ten Court Rooms, Judicial Complex, Kurukshetra, so as to reach in the office of the undersigned on or before 26.02.2018 upto 5.00 p.m. The applicant should have experience of duties required to be performed by him and the applicant should be able to sign in Hindi or Gurmukhi language as the case may be. Application form can be downloaded from the website of District Courts, Kurukshetra i.e. www.ecourts.gov.in/india/haryana/kurukshetra/recruitment.

AGE LIMIT

The applicant should not be less than 18 years and more than 42 years of age as on 01.01.2018. Relaxation in age will be given to the candidates of the reserved categories as per the Haryana Government instructions.

MODE OF SELECTION

The applicants who fulfil the above said requirement for the post of Sweeper will appear for interview in the District Courts, Kurukshetra. Date of Interview will be notified on the website of District Courts, Kurukshetra i.e. www.ecourts.gov.in/india/haryana/kurukshetra/recruitment. Separate call letters and messages for appearing in interview will be sent to the applicants.

LAST DATE


The applications may be sent by mentioning on the top of the envelope "APPLICATION FOR THE POST OF SWEEPER ON CONTRACT BASIS" at the below mentioned address:-

The Superintendent,
Office of District and Sessions Judge,
Kurukshetra (Haryana).

The applications should reach on or before 26.02.2018 upto 5.00 p.m. and the applications received thereafter will not be considered.

INSTRUCTIONS

1. Applicants should affix their latest passport size photograph on the application, documentary proof in support of age and one self addressed envelope affixing thereon a stamp of Rs. 5/-. Incomplete applications shall be rejected straightway without assigning any reason whatsoever.
2. The decision of Competent Authority to shortlist the names of the candidates for interview will be final.
3. No TA/DA will be paid to any applicant for appearing in Interview.
4. The appointment shall be purely contractual and may be terminated at any time, without giving any notice and without assigning any reason.


(Shalini Singh Nagpal)
District and Sessions Judge,
Kurukshetra.

APPLICATION FORMAT FOR THE POST OF SWEEPER ON CONTRACT BASIS.

1. Candidate's full Name
(In capital letters) _____
2. Father's Name _____
3. Date of Birth _____
4. Nationality _____
5. Gender (Male/Female) _____
6. Category
(SC/ST/OBC/General) _____
7. Aadhar Card No. _____
8. Correspondence Address

9. Permanent Address

10. Mobile Phone Number _____
11. Educational Qualification _____
12. Experience, if any _____

SPACE FOR
PHOTOGRAPH

DECLARATION

I hereby declare that information given by me in this application is true and correct to the best of my knowledge and belief. If any information given in this application is found false at any stage, my candidature may be cancelled, without assigning any reason therefor.

Date:

Signature of Applicant

(Shafiq Singh Nagpal)
District and Sessions Judge
Kurukshetra